

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.04.2023** (TUESDAY)
CHENNAI BENCH (**PHYSICAL MODE**)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 20/2023 Leave to file IA No. 62/2023	K. Gaurav Kumar Vs Ram Charan Company Pvt. Ltd. & 2 Ors	Mr. K Gaurav Kumar, CS	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 100/2023 For Exemption IA No. 343/2023 For Stay IA No. 344/2023	Raj Hari Eswaran Vs Ravindra Chaturvedi	Mr. TK Bhaskar	

For Directions/ Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 63/2022 For Stay IA No. 133/2022 For Exemption IA No.134/2022 Leave to file IA No. 135/2022	Eastern Power Distribution Company of Andhra Pradesh Ltd Vs Bodugu Sudhakar & 2 Ors	Mr. Rakesh K Sharma	Mr. Y Suryanarayana- R3

5	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
6	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors	Mr. NP Vijaykumar	M/s Ramani & Shankar- R4
7	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
8	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
9	Comp App (AT) (CH) (Ins) No.201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
10	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
11	Comp App (AT) (CH) (Ins) No.203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
12	Comp App (AT) (CH) (Ins) No. 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
13	Comp App (AT) (CH) (Ins) No. 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
14	Comp App (AT) (CH) (Ins) No 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator

15	Comp App (AT) (CH) (Ins) No 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
16	Comp App (AT) (CH) (Ins) No 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
17	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sales Tax Officer & Anr. Vs P Sriram Liquidator Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan
18	Comp App (AT) (CH) (Ins) No. 56/2023 Additional docs IA No. 197/2023 For Stay IA No. 198/2023 For Directions IA No. 237/2023	R. Ramachandran Vs Mahindra World City Developers Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. TK Bhaskar- R1 Ms. D Pavithra- R2
19	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	
20	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix Arc Private Limited Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
22	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr Vs. T.R Venugoapl & 18 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4

23	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesha Raghulal & Anr. Vs. T.R Venugopal & 15 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
24	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
25	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr Vs. T.R Venugopal & 14 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
26	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr Vs. T.R Venugopal & 18 Ors	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
27	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. G Ramakrishna Prasad	Mr. Roshan Atiq- R1-R9
28	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors WITH	Mr. Mohd Wasay Khan	Mr. Roshan Atiq- R1-R9
29	TA (AT) No. 78/2021 (CA (AT) No.210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhusan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors WITH	Mr. John Mathew	Mr. Roshan Atiq- R2-R10
30	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. John Mathew	Mr. Roshan Atiq- R2-R10
31	Comp App (AT) (CH) No.18/2021 For Stay IA No.207/2021 For Additional docs	Vijaya Hospitality and Resorts Ltd & Anr Vs Tony PA & 4 Ors	Mr. Vipin Warriier	Mr. Renjith Rajappan R1 & R2 Mr. Od Sivadas- R3 & R4

	IA No. 278/2023 For Stay IA No. 279/2023 For Urgent Listing IA No. 280/2023 To Implead IA No. 315/2023			
32	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors	Mr. Bijoy P Pulipra	Mr. RavichandranR1- R3 Mr. Sankar P. Panicker- R4, R5
33	Comp App (AT) (CH) (Ins) No.37/2021 For Condone Delay IA No. 611/2021 For Exemption IA No. 86/2021 For Stay IA No. 87/2021	Employees Provident Fund Organization Vs Mr. Bhrugesh Amin & 2 Ors	Mr. MS Viswanathan Mr. M Krishna Dath	Mr. Anant Merathia- R1 Mr. Y. Suryanarayana- R2 Ms. Simran Srinivasan- R3
34	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
35	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
36	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	M/s Biz & Legis Mr. Jolly John	Mr. Vinod PV
37	Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors	Mr. AV Arun	Mr. AK Mylsamy- R1 & R2 Mr.Y Prakash R3-R6 Ms. Sreepriya Kallarikal- R14, R24
38	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 Interim Relief IA No. 857/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4, R7,R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal-R14 R24, PCS

39	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 Interim Relief IA No. 859/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailendran- R3-R5, R8, Mr. Cibi Vishnu- R6
40	Comp App (AT) No. 104/2022 Interim Relief IA No. 861/2022 For Condone Delay IA No.862/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4 Mr. Cibi Vishnu- R5, R8, R9, R20
41	Comp App (AT) (CH) (Ins) No. 161/2022 For Adv. Hg. IA No. 498/2022 For Additional Docs. IA No. 544/2022 For Adv. Hg. IA No. 940/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali
42	Comp App (AT) (CH) (Ins) No. 321/2022 Leave to file IA No. 678/2022 To Dispense with IA No. 679/2022 For Stay IA No. 680/2022	Mr. Pradeep Ranganathan Vs Mudappalur Varieth Gangadharan & 2 Ors WITH	Mr. Adithya Reddy	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
43	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No. 779/2022 Leave to file IA No. 780/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. Abhishek Raman	Mr. AG Sathyanarayana- R1 Mr. Rohan RajasekaranR2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi